



**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 4579/2017

M.A. No. 650/2019

M.A. No. 4739/2017

This the 20th day of January, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Mohit Kumar Sinha,
S/o Sh. Suman Kumar Sinha,
R/o State Bank Road, Makatpur, Giridih,
Jharkhand – 815301,
Aged about 26 years.

2. Mousham Ali,
S/o Sh. Ikbal,
R/o Village + Post - Nagal (New Basti),
Distt. Saharanpur, U.P. -247551
Aged about 24years.

3. Roushan Kumar
S/o Sh. Shashi Bhushan PD Singh
R/o Village + P.O + P.S - KhanPur,
District - SamastiPur, Bihar
Aged about 24 years.

4. Soumen Ghosh
S/o Sh. Swapan Ghosh
R/o Village Kamdebpur, P.O Kharar,
P.S Ghatal, Distt. Paschim Medinipur, West Bengal
Aged about 29 years.

5. Rakesh Kumar
S/o Sh. Vishvanath Singh
R/o Village + Post Office - Jethwar,
P.S Tarari, Distt. - Bhojpur – 802204.
Aged about 24 years.

6. Chandan Kumar
S/o Late Sh. Anil Prasad
R/o Village + Post Office - Bardih,
P,S - Islampur, Distt. - Nalanda, Bihar

Aged about 26 years.

7. Kuldeep Kumar Mittal
S/o Sh. Madan Mohan Mittal
R/o Khandra Para, Todabhim, Karauli,
Rajasthan -321611
Aged about 22years.



8. Ankit Kumar
S/o Sh. Rajpal Singh
R/o Village - Bhuraheeri, Post - Purkazi,
Distt. Muzaffarnagar, U.P.
Aged about 23 years.

9. Patel Ajay Kumar Kiritbhai
S/o Sh. Patel Kiritbhai Chnubhai
R/o D147, Prabhukur, Teh. - Suijpur Bodha,
Naroda Road, Ahmedabad
Aged about 26 years.

10. Vipul Shukla
S/o Sh. Chandra Bhanu Shukla
R/o Village Azanipur, Post - Akabarpur,
Distt. Ambedkar Nagar
Aged about 26 years.

11. Arpit Sharma
S/o Sh. Meghraj Sharma
R/o D - 39, Nareda Road, Shivaji Colony,
Baran, Rajasthan - 325205
Aged about 25 years.

12. Rajesh Kumar
S/o Sh. Ramnarayan prasad yadav
R/o AT + post - Tharbhitta, District - Supaul, Bihar
Aged about 30 years.

13. Rajat Srivastav
S/o Sh. Shyam Chandra
R/o 1491, Guru Vihar Colony, Near primary School,
Pichhar, Jhansi, U.p. - 284128.
Aged about 29 years

14. Sonam Tiwari
D/o Sh. Surendra Kumar Tiwari
R/o 103, Village Damodarpura, post - Kesarpura,
Tehsil - Jawad, Neemuch, M.P.

Aged about 25 years.

15. Vinay Singh
S/o Sh. Rajesh Singh
R/o Village & Post Malasa, Kanpur Dehat,
U.P. -209312

Aged about 24 years.



16. Dinkar Rai
S/o Sh. Srikant Rai
R/o SS - 4, Sec - C, L.D.A Cotony;
Kanpur Road, Lucknow -226012

Aged about 28 years.

17. Ankit Yadav
S/o Sh. Ramratan Yadav
No 72612, Pratap Nagar, Near Railway Model Colony,
Raebareli, UP
Aged about 24 years.

18. Ambrish Tiwari,
S/o Sh. Raj Deo Tiwari
R/o Village Pure Mishra (Gajipur) post _ Bhadar,
Amethi U.P – 227406
Aged about 27 years.

19. Surajit Ghosh
S/o Sh. Ditip Ghosh
R/o Ghosh para, Sodepur Viillage _ Kutti,
Distt. Burdwan, West Bengal _-713360
Aged about 30 years

20. Praveen Kumar
S/o Sh. Vinay Kumar Chaudhary
R/o Vill. + Post - Anaith (Ara),
Distt. - Bhojpur, 802302
Aged about 28 years

21. Subodh Kumar,
S/o Sh. Ravindra Prasad,
R/o Moh. - Pulpar, Alamganj, p.O + p.S _ Bihar Sharif,
District Nalanda, Bihar
Aged about 33 years

22. Ajay Kumar Gupta
S/o Sh. Brahmdeo Sah
R/o Village- Hansapur, post Office - Austhama,

P.S Karanday, Distt. Sheikh pura - Bihar
Aged about 24 years

23. Kundan Kumar
S/o Sunil Kumar Sinha,
R/o Village Pakariya palat, post Office _ Mogalaniya,
P.S - Madhuban, 845420 Bihar, East Champaran
Aged about 25 years



24.. Vijay Kumar Jain
S/o Sh. Ravi Kumar Jain
R/o 43, Gram Seepur Khas, p.O _ Besra,
Tehsil- Malthone, M.p
Aged about 25 years

25. Rakesh Mohan Thakur
S/o Sh. Shital Kishore Thakur
R/o Village - Rajatol, post _ Kakraul, p.S _ Rahika,
Distt. - Madhubani, Bihar
Aged about 30 years

26. Sawan Kumar Choudhary
S/o Sh. Pradeep Kumar Choudhary
R/o Village - Sakraity, p.O - Semapur, p.S Barari,
Distt. - Katihar, Bihar
Aged about 27 years

27. Birendra Kumar
S/o Sh. Ram Pyare yadav
R/o Village + PO - Saren, p.S Makhdumpur,
Distt. - Jehanabad, Bihar - 804427
Aged about 27 years

28. Pradeep Mishra
S/o Sh. Kamlesh Mishra
R/o Rampur Naya Gaon, Gorakhnath,
Gorakhpur -273015
Aged about 29 years

29.Vinit Kumar
S/o Sh. Raja Ram Sharma
R/o Village - Singhaula Chetsingh, P.S Raj Pura,
Distt. - Sambhal, U.P
Aged about 25 years

30. Govardhan Sharma
S/o Sh. Damodar Sharma
R/o Village - Dafalpur, post - Jhangirpur,

Teh./Distt. - Karauli, Rajasthan
Aged about 25 years

31. Manas Kumar Yadav
S/o Sh. Vijay PalYadav
R/o Baba Ka Purva, LalGanj, Rae Bareli
229206 U.P
Aged about 23 years



32. Sanjay Kumar Meena
S/o Sh. Babulal
R/o Village -Hamir pura (Kalan), post _Samrath pura,
. Teh. Khandela, Distt. - Sikar, Rajasthan _ 332708
Aged about 23 years

33. Manu Kumar Ojha
S/o Sh. Harendra Kumar Otha
R/o AT - Umed Chhapra, post Office - Bhathan,
P.S - ShyamPur Bhathan, Distt. Sheohar,
(Bihar) 843329
Aged about 24 years

34 Rajesh Kumar
S/o Sh. Abhey Singh
R/o V.P.O - Dahina, Sub -Tehsil- Dahina,
Distt. & Tehsil- Rewari, Haryana 123411
Aged about 24 years

35. Anand Shankar
S/o Sh. Virendra Kumar
R/o Village + P.O - Lashkari, P.S Udakishunganj
Distt. - Madhepura, Bihar
Aged about 28 years

36 Anupam Gupta
S/o Sh. Gangaram Gupta
R/o Moh. Roshan Ganj, Near Subhash Chat Wale,
Shahjahanpur, U.p.
Aged about 24 years

37. Jitendra Dangi
S/o Sh. Oma Ram Dangi
R/o Jagdamba Colony, Shiv Mandir, Bombay Motors,
Jodhpur, Rajasthan
Aged about 23 years

38. Arvind Pratap Singh
S/o Sh. Sher Bahadur Singh

R/o Village - Fattepur, post - Sikari, Distt. _ Amethi
Aged about 24 years

39. Mukund Kumar Mishra
S/o Sh. Nirmal Kumar Mishra
. R/o AT + PO - Bihat, Distt. Begusarai, Ward - 23,
Gurudaspur, (Shivasthan) - 851135
Aged about 27 years



40. Akash Dam
S/o Late Sh. Arun Dam
R/o Village - Goyeshpur, P.O - Jhat-Jhalia,
Distt. - Malda, 732102, West Bengal
Aged about 25 years

41. Anand Kumar Maurya
S/o Sh. Daroga Prasad
R/o A-38/34 - S. Konia, Varanasi, U.P
Aged about 21 years

42. Achuta Nand Mishra
S/o Sh. Basant prasad Mishra
R/o 10/429, Indira Nagar, Lucknow
Aged about 28 years

43. Chandan Kumar Nirala
S/o Sh. Ram Sagar prasad
R/o AT - Prem Ganj, p.O Latganj, Distt. _ Vaishali,
Bihar - 844121
Aged about 28 years

44. R. Thulasiram
S/o Sh. M. Rama Samy
R/o 4/555 Ayyanar Colony, Thanakankulam, Madurai
625006, Tamilnadu
Aged about 26 years

45. Prabhat Kumar
S/o Sh. Dev Narayan Singh
R/o Village + Post - Maudah Buzurg, p.S patepur,
Distt. - Vaishali
Aged about 26 years

46. Aman Singh Sambyal
S/o Sh. Vikram Singh Sambyal
R/o Nandi Sangwali Samba, Tehsil+ Distt. Samba
Aged about 26 years

47 Solanki Jignesh
S/o Sh. Rajesh Kumar
R/o A - 16, Dhruvdarshan, Tenaments, I.O.C Road,
Chandkheda, Ahmedabad
Aged about 29 years

48. Mayank Bansal
S/o Sh. Virendra Kumar Bansal
R/o c/o Gaurav Gift Centre, Mahesh Talkies Road,
Gangapur City
Aged about 27 years



49. Tarun Tushar
S/o Sh. Ramanand yadav
R/o AT - Daha, p.O Babhani, p.S Gamharia,
Distt. madhepura (Bihar)
Aged about 27 years

50. Jitendra Kumar Bajia
S/o Sh. Ram Niwas Bajia
R/o A - 249, Rameshwar Dham, Murlipura Scheme,
Jaipur, Rajasthan - 302039
Aged about 27 years

51. Srinice. S.
S/o Sh. K. Sivanandan
R/o Chullimada, Kanjikode post, palakkad, Kerala
Aged about 27 years

52.. Guddu Kumar
S/o Sh. DEO Murti Singh
R/o Village + post - Achuara, Distt. -patna
P.S Barh, - 803213
Aged about 25 years

53. Samrat Roy
S/o Sh. Barun Krishna Roy
R/o Village - Gangnapur, p.O + p.S _ Gangnapur
Distt. - Nadia, West Bengat 741239
Aged about 26 years

54. Shahana Khatun
S/o Sh. Shahadat Ati
R/o AT + P.O - Raj Ganj, p.S Raj Ganj,
Distt. - Dhanbad, Jharkhand - 828113
Aged about 26 years

55. Digendra Chand

S/o Sh. Mohan Chand
Aged about 27 years
R/o Village - Aambag plot No - 39, p.O Tanakpur,
Uttarakhand
Aged about 27 years

56. Pushpraj Singh
S/o Sh. Bhanu pratap Singh
R/o 237, Sarvodaya Nagar, post - Doorbhash Nagar,
Rae Bareli, age about 27 years.



57. Vaibhav Shrivastaw
S/o Sh. Virendra
R/o Village - Jaitpur (Betatal) Distt. Mahoba
u.P (210423)
Aged about 31 years

58. Ashish Shisodiya
S/o Sh. Yashpal singh
R/o Radha Nagar, Bulandshahr, Uttar pradesh
Aged about 22years

59. Shobhit Sharma
S/o Sh. Anil Kumar Sharma
R/o Azad Nagar near J.R.V School, Hardoi,
u.P -241001
Aged about 20 years

60. Abhishek Abhinav
S/o Sh. Umesh paswan
R/o Nayatola, near Devi Lodge, Muzaffarpur,
Bihar - 842001
Aged about 28 years.

61. Vaibhav Srivastava
S/o Sh. Umesh Kumar Srivastava
R/o 1061, Awas Vikas Colony,
Unnaw, U.P (209801)
Aged about 26 years

62. Rahul Kumar
S/o Sh. Dharendra Sharma
R/o Village Senari, p.O Khatangi, p.S Banshi,
Distt. Arwal, Bihar'- 824235
Aged about 24 years

63. Priy Ranjan Kumar Singh
S/o Sh. Sunil Kumar Singh

R/o Village - Nazirpur, p.O - Shekhpur, p.S _Ahiyapur,
Distt. - Muzaffarpur (Bihar)
Aged about 24 years

64. Himanshu Khandal
S/o Sh. Goverdhan Lal Khandal
R/o H. No - 1243, Raghu Nath, Ji ka Mandir,
Ghat Gate, Bazar, Jaipur, Rajasthan
Aged about 28 years



65. Ajeet Kumar
S/o Sh. Narayan Saw
R/o Budhauri Chowk, p.O + p.S + Distt. -Sheikhpura
Aged about 25 years

66. Vikram Singh
S/o Sh. Mohar Singh
R/o Village - Bas Kaliyasar, post - pithusar, Tehsil-
Malsisar, Distt. - Jhunjhunu (Rajasthan)
Aged about 23 years

67. Poosarla prasad
S/o Sh. poosarla Vishnu
R/o Pedapalla, Alamuru Mandal, East Godavari (DT),
Andhra Pradesh
Aged about 25 years

68. Ravi Singh yadav
S/o Sh. Devideen yadav
R/o Village & post - Aswar, Btock _ Lahar,
Distt. - Bhind
Aged about 25 years

69. Avanish Pandey
S/o Sh. Satyendra pandey
R/o Prayagpur, Durgaganj, SRN Bhadohi,
u.P -221404
Aged about 27 years

70. Anuj Kumar
S/o Sh. Raj Kishore Shukla
R/o AT - Adarsh High School Mccluskie Ganj,
P.O -Mccluskie Ganj, Khatari, 829208
Distt. Ranchi (Jharkhand)
Aged about 27 years

71 Biki Deb
S/o Sh. Benu Chandra Deb

R/o P.O + Village - Bholardabri, p.S + Distt. _ Alipur
Duar, West Bengal, -236123
Aged about 28 years

72. Chavda Bhupendra Kumar
S/o Sh. Chavda Devji Bhai
R/o 7, Amrapali Society, Visnagar Link Road,
Mehsana, Gujarat
Aged about 34 years



73. Vivekanand Shukla
S/o Sh. Devendra prasad Shukla
R/o Vitlage - Bhusaula, p.O Bhitiya Kata, Distt
Sant Kabir Nagar - 272271, U.p
Aged about 22 years

74. Arvind Kumar
S/o Sh. Rajesh Singh
R/o Lalkipurva, Musa Nagar, Kanpur, U.p
Aged about 27 years

75. Prashant Kumar Jaiswal
S/o Sh. Basant Jaiswal
R/o Bekapur near Durgasthan, Munger, Bihar
Aged about 26 years

76. Shashi Kant Nama
S/o Sh. Gopal Prasad Nama
R/o C - 11 Anita Colony, Opposite Railway Station,
Sanganer, Jaipur (Rajasthan)
Aged about 28 years

77. Hedayat Ullah
S/o Sh. Rajat Ali
R/o Village - Azara, P.O - Azara, -781017
Distt. Kamrup, Metro Politian, Assam
Aged about 27 years

78. Sanjeet Kumar
S/o Sh. Nagina Prasad
R/o CF 23, Harshvardhan Plaza,
City Centre, Sec - 4, B.S. City,
Bokaro Jharkhand
Aged about 25 years

79. Aravind C J
S/o Sh. Chandrakanth Naik

R/o Banjara Colony 6th Ward (p)Sriramnagar (TQ),
Gangavathi, Koppal, Karnataka, 583282
Aged about 28 years

80. Rakesh Kumar Meena
S/o Sh. Babu Lal Meena
Rt/o Saket Colony, Bottom Level Lakheri, Distt-
Bundi, Rajasthan - 323603
Aged about 25 years



81. Peeyush Kumar Singh
S/o Sh. Hari Nam Singh
R/o Purab Sarira, Kaushambi, U.p
Aged about 22 years

82. Vikram Singh
S/o Sh. Bijendra Singh
R/o Village and Post - Barara, Agra, U.p -283102
Aged about 21 years

83. KM Dipti
S/o Sh. Mijaji Lal
R/o Village - Tadwa Biku, post - Bilawa,.
Distt. -Auraiya, U.P -206121
Aged about 24 years

84. A Mahesh Babu
S/o Sh. A. Chennakesava Rao
R/o Venkatakrishna Puram, pedakakani, Guntur,
Andhra Pradesh - 522509
Aged about 27 years

85. Deepak Kumar
S/o Sh. Krishan Pal
R/o Village + Post - Garhi Noabad, Distt. _
Muzaffar Nagar, Uttar pradesh - 251309
Aged about 23 years

86. Pankaj Kumar Mishra
S/o Sh. Sangam Lal Mishra
R/o Village - Maie post - Hanumanganj, Distt. -
Allahabad - 221505
Aged about 26 years

87. NirajKumar
S/o Sh. Bhagwan prasad
R/o Village - Laxmipur, pO + pg - Adapur,
Distt. - East Champaran, Bihar

Aged about 26 years

88. Pushpendra Kumar Garg
S/o Sh. Vishnu Sharan Gupta
R/o A - 40, Subhash Nagar, Bharatpur,
Rajasthan -321001
Aged about 24 years



89. Suprateek Chandra
S/o Sh. Praveen Kumar
Ri/o 45 - A, Cio Sri S.K. Das, Amrudi Lane,
near Tapan Press, Machua Toli,
A.K Road, Patna - 4
Aged about 26 years

90. Amar Nath Sinha
S/o Sh. Dinesh Prasad Sinha
R/o l. D. Hospital Chand Kuyia, post - Jharia,
Dhanbad, Jharkhand - 828111
Aged about 27 years.

91. Bireswar Banik
S/o Sh. Balaram Banik
R/o Pandu Labin, near Fire Station, Guwahati,
781012, Kamrup (M), Assam
Aged about 25 years.

92. Pawan Kumar Sharma
S/o Sh. Gopal Lalsharma
R/o Village Rajauti, post - Dhawan, Tehsil _
Todabhim, Distt. Karauli, Rajasthan
Aged about 26 years.

93. Konduru Venkatesh
S/o Sh. Konduru Seetharama Raju
R/o 2 -134, Raadha Krishna, Teachers Colony,
Kotthur, Podalakur Road, Nellore, Distt. 524004
Andhra Pradesh
Aged about 25 years

94. Selva Kumar R
S/o Sh. Rajendra M
R/o K Gundapura, Kollegal TQ, Karnataka - 571439
Aged about 28 years.

95. Suman Sourabh
S/o Sh. Ramesh Chandra Madhukar

R/o AT - Sundarpur, P.O - Bahachowki, Distt. -
Munger, Bihar - 811202
Aged about 31 years

96. Hirendra Shekhar
S/o Sh. N. C. Satoriya
R/o New Colony Gairatganj, Distt. - Raisen
M.P - 464884
Aged about 25 years



97. Sanjeev Kumar
S/o Sh. Satyawan
R/o Village - Pahupur, post - Bachiti, Tehsil _
Deoband, Distt. - Saharanpur, U.p - 247551
Aged about 25 years

98. Nishant Yadav
S/o Sh. Ram Krapal yadav
R/o 1502, Shambhu Nagar, behind Mehra Colony,
Shikohabad, Firozabad, U.p
Aged about 24 years

99. Akhilesh Pratap Singh
S/o Sh. Akhand pratap Singh
R/o 99, Jharkhandi, Rekabganj, Faizabad, U.p
Aged about 27 years.

100. Rahul Tiwari
S/o Sh. Mankeshwar Nath Tiwari
R/o 407/B Arya Nagar, Raitway Colony,
Ghaziabad, U.P - 201001
Aged about 26 years

101. Manoranjan Kumar Karn
S/o Sh. Mani Shanker Karn
R/o A - 1-377B Hastal Road, Uttam Nagar,
New Delhi - 110059
Aged about 30 years

102. Keshav Chauhan
S/o Sh. Prakashveer
R/o C - 41, Sec - 12, Noida - 201301
Aged about 24 years

103. Akhil Panuja
S/o Sh. Sudhir Panuja
R/o A - 1 A/20 Gali No - 20, Chanakya place - 1,

New Delhi - 110059
Aged about 27 years

104. Mohit
S/o Sh. Rajender
'R/o H. No -2331, phase - II, Sector - 12, Sonapat, Haryana -
'131001
Aged about 26 years



105. Bharat Jee
S/o Sh. Mithilesh Prasad Singh
R/o Village - Bajara, p.O - Hisua, Distt. Nawada,
Bihar - 805103
Aged about 24 years

106. Rakesh Kumar Meena
S/o Sh. Mool Chand Meena
R/o VPO - Singnor, VIA - Bhorki, Tehsil- Udaipurwati
Distt. - Jhun Jhunu, Rajasthan - 333032
Aged about 27 years

107. Deepak Kumar
S/o Sh. Om Prakash Prasad
R/o Gyanodya Nagar, Bashwariah, Bettiah, West
Champaran, Bihar
Aged about 30 years

108. K. Roop Chandu
S/o Sh. K. Raja Rao
R/o D. No - C - 911 - 31, Nagoji Peta - II, Mayuri
Junction, Vikianagaram - 535003, Andhra Pradesh
Aged about 25 years

109. Sandeep Kumar Soni
S/o Sh. Shiv Shanker Soni
R/o Amit Jewellers, Sarafa Bazar, Mahoba,
u.P -210427
Aged about 25 years

110. Kumar Amit
S/o Sh. Umashankar Prasad
R/o Ward - 49, Gram - Hariwatika Pokhra Bettiah,
West Champaran, Bihar - 845438
Aged about 28 years

111. Lokesh Saini
S/o Sh. Ramesh Chand Saini

R/o Pratap Bass Chatri Wali Gali behind Hotel Nirwana,
Alwar, Rajasthan - 301001
Aged about 24 years

112. Sonawane Prashant prakash
S/o Sh. Sonawane prakash Baburao
R/o Block No - 204, Shri prasanna Apartment,
Jadhav Colony, Belawali - 421503
Aged about 28 years



113. Harendra Bhambu
S/o Sh. Babu Lal
R/o P.O - Dhebari, Tehsil - Jayal, Distt. - Nagaur,
Rajasthan - 341030
Aged about 24 years

114. Ajeet Kumar
S/o Sh. Devendra Pal Singh
R/o AT - Chandpura, PO Koriya, pS - Muffsil,
Distt. - Begusarai - 851127, Bihar
Aged about 26 years

115. Ravindra Kumar Goyal
S/o Sh. Dinesh Kumar Goyal
R/o Agrawal Colony Sarmathura,
District - Dholpur, Rajasthan
Aged about 28 years

116. Manish Kumar Sharma
S/o Sh. Vishnu Kumar Sharma
R/o 32, Gangotri Nagar, Gopalpura Bypass, Jaipur,
Rajasthan
Aged about 28 years

117. Kailash Saini
S/o Sh. Mangee Lal
R/o DhaniGuman Singh, Tehsil- Khandela,
Distt - Sikar, Rajasthan
Aged about 23 years

118. Somnath Maiti
S/o Sh. Ashok Maiti
R/o Village - Jotnarayan, pO - Chakbajit, pS -Debra
District - Medinipur(w) - 721 136
Aged about 26 years

119. Gyana Ranjan Kar
S/o Sh. Kailash Chandra Kar

R/o Plot No. 92, Prachi Enclave, Chandra Sekharpur,
Khorda, Bhubneswar - 751016
Aged about 28 years

120. Vikas
S/o Sh. Balbir Singh
R/o VPO - Narhar, Tehsil - Chirawa, District -
Jhun Jhunu, Rajasthan - 333035
Aged about 24 years



121. Nakul Singh
S/o Sh. Ram Dev Singh
R/o Vill + P.O - Ratason, Block - Salon,
District - Rae Bareli, U.p
Aged about 28 years

122. Rajan
S/o Sh. Raj Kumar
R/o Village - Jamunapul Dumet, pO _ Ashok Ashram,
Vikas Nagar, Dehradun, Uttarakhand _248125
Aged about 23 years

123. Barun Kumar Jha
S/o Sh. Ram Kumar Jha
R/o AT- Dubarbona, post- Behat,
District - Madhubani, Bihar - 847403
Aged about 29 years

124. Ravi Anand
S/o Sh. Mukesh Singh
R/o Shekhpur, Akhada Ghat,
District - Muzaffarpur, Bihar - 842002
Aged about 24 years

125. Roshan Kumar Singh
S/o Sh. Pramod prasad Singh
R/o Village - Bharouli, pO - Bharouli, Bharouli
Dhakjhari, Saharsa, Bihar - 852202
Aged about 30 years

126. Ankit Roy Priyadarshi
S/o Sh. Pramod Sharma
R/o New Mamta Hotel, Gandhi Nagar,
Aurangabad, Bihar - 824101
Aged about 24 years

127. Amit Upadhyay

S/o Sh. Bhimlal Upadhyay
R/o Ouguri, PO - Bengenaati, Nagaon,
PS - Uluani, Assam -782137
Aged about 25 years

128. Avvaru Sudha
D/o Sh. Avvaru Byabareswararao
Rlo 2-110, Sitharampet, Epurupatem, Chirala (MD), '
Prakasam (DT), AP - 523166
Aged about 26 years



129. Gaurav Karsoliya
S/o Sh. Kuldeep Karsoliya
R/o 844, Mohammad Mah Shikhohabad,
Distt. - Firozabad, U.P - 283135
Aged about 25 years

130, Nawaz Shareef S/o Sh. Mohammad lmdad Khan
R/o H. No - 109, ward No - 14, Khirki Gate, Tiwari
Mohalla, Kekri, Ajmer 305404
Aged about 25 years

131. Pankaj
S/o Sh. Sushil Kumar
R/o Mundia Khera (35), Mahendragarh,
Dongra Ahir, Haryana- 123021
Aged about 24 years

(Group'C')

(Candidates to the post of Assistant Station Masters)

...Applicants

(through Mr. Ajesh Luthra, Advocate)

Versus

1. Union of India
Through its Secretary,
Ministry of Railways,
Rail Bhawan, Rafi Marg,
New Delhi -110001

2. Railway Board
Through its Secretary,
Rail Bhavan, Raisina Road,

New Delhi - 110001

3. Railway Recruitment Board
Through its Chairperson,
Near Ram Laxman Mandir,
Subedarganj Road, Subedarganj,
Allahabad, Uttar Pradesh 211011.



4. Railway Recruitment Board
Through its Chairperson,
1st Floor, Meter Gauge Building,
Railway Station, Kalupur,
Ahmedabad, Gujarat - 380 002.

5. Railway Recruitment Board
Through its Chairperson,
Nehru Marg, Near Ambedkar Circle,
Ajmer 305028.

6. Railway Recruitment Board
Through its Chairperson,
No. 18, Miller's Road
Near Cantonment Railway Station,
Bangalore - 560 046.

7. Railway Recruitment Board
Through its Chairperson,
East Railway Colony
[Near Bhopal Railway Station]
Bhopal - 462010.

8. Railway Recruitment Board
Through its Chairperson,
D-79180, Rail Vihar, Chandrasekharpur,
Bhubaneswar, Odisha - 751023.

9. Railway Recruitment Board
Through its Chairperson,
Metro Railway A .V. Complex, Chitpur,
Opp. To R . G. Kar Medical College & Hospital,
R.G. Kar Road, Kolkata - 700 037

10. Railway Recruitment Board
Through its Chairperson,
SCO 34, 11nd Floor, Madhya Marg,
Sector - 7-C Chandigarh.

11. Railway Recruitment Board
Through its Chairperson,
5, Dr. P.V. Cherian Crescent Road,
Egmore, Chennai- 600 008

12. Railway Recruitment Board
Through its Chairperson,
Station Road, Guwahati- 781001



13. Railway Recruitment Board
Through its Chairperson,
Jammu-Srinagar Railway Colony (West),
Jammu – 180012.

14. Railway Recruitment Board
Through its Chairperson,
Kalibari Raitway Cotony, p.O Jhaljhalia,
Malda - 732102 (West Bengal)

15. Railway Recruitment Board
Through its Chairperson,
Mumbai Divisional Office Compound,
Mumbai Central, Mumbai,
Maharashtra - 400 202

16. Railway Recruitment Board
Through its Chairperson,
Muzaffarpur Lichi Bagan,
Maripur Muzaffarpur, Bihar -842001

17. Railway Recruitment Board
Through its Chairperson,
South Lallaguda, Beside Iriset Back Gate,
Mettuguda, Secunderabad, Hyderabad,
Telangana – 500017.

...Respondents

(through Mr. V. S. R. Krishna, Advocate)

ORDER (Oral)**Mohd. Jamshed, Member (A):**

The applicants are candidates for recruitment against Centralised Employment Notice (CEN) No. 03/2015 issued by the respondents to fill up the vacancies in Non Technical Popular Categories (NTPC) in the Railways. The applicants participated in the selection process in response to the said notification. They appeared in the written examination and were declared qualified. The applicants also gave their preference for various posts in NTPC. A list of candidates for undertaking psycho and typing test was subsequently released. These tests are required to be undertaken by candidates for the posts of Assistant Station Master (ASM) and Traffic Assistant. The applicants also participated in the said typing and psycho test. Cut off lists were released in August, 2017 and shortlisted candidates were called for document verification. It is stated that in order to avoid shortfall of candidates during formulation of panel of recommended candidates, the respondents called 50% extra candidates for document verification. After document verification, however, the applicant did not find place in the list of finally selected ASMs. At the same time, the respondents did not issue any waiting list/standby list.



2. Later the respondents vide impugned notice dated 27.10.2017 issued a clarification regarding not keeping the standby list for the post of ASM. It was mentioned in the said notice that in view of the implementation of the recommendations of the 07th Central Pay Commission (CPC), the Grade Pay (GP) of ASMs has been revised from Rs. 2800/- to Rs. 4200/- and, therefore, the principle of not keeping the standby list for the posts having GP of Rs. 4200/- has also been extended to the post of ASM and, accordingly, the respondents did not issue any standby list for the post of ASM. Aggrieved by this decision of the respondents, the applicants have filed the present OA seeking quashing and setting aside of the impugned order dated 27.10.2017, direction to the respondents to prepare a standby list for the post of ASMs and consider the applicants for appointment to the said post.



3. The contention of the applicants is that in Para 1.07.02 of the general instructions of the CEN No. 03/2015 it was mentioned that in case of exigencies/shortfall in main panel, the Railway Recruitment Board (RRB) prepares a standby list, if required, as per merit and preference given by the candidates placed in the standby list. Accordingly, the respondents should have prepared a reserve panel/standby list for the post of ASMs and the candidates who were called

for document verification in addition to the selected candidates should have been kept on standby list. However, the respondents instead of doing so, issued notice dated 27.10.2017, which is illegal and in violation of instructions contained in CEN No. 03/2015 stating that the policy of not keeping the standby list for posts having GP of Rs. 4200/- has been extended to the post of ASM also. The applicants contend that in the previous selections standby lists were prepared for the category of ASMs and that the respondents have deprived them of their right for being placed on a standby list by issuing the impugned notice dated 27.10.2017, which is illegal.



4. The respondents filed counter affidavit opposing the OA. It is stated that the notification issued by RRB No. 03/2015 issued on 26.12.2015 was for recruitment to NTPC (Graduate) posts. This recruitment included different categories of posts including Traffic Apprentice (TA), Commercial Apprentice (CA), Enquiry-Cum-Reservation Clerk (ECRC), Goods Guard, Senior Clerk-cum-Typist, Junior Accounts Assistant-cum-Typist (JAA) etc. and all the posts had different pay scales and GP. Only the post of CA and TA had the GP of Rs. 4200/- at the time of issuance of CEN No. 03/2015. It is stated that the selection was made according to the detailed guidelines prescribed for the candidates. As a

policy, for the posts of TA and CA which have a higher GP of Rs. 4200/- no standby list is prepared and for the rest of the posts having GP of Rs. 2800/- and Rs. 2000/- a standby list is prepared. This was in view of the fact that any selection from the reserve panel of a lower merit candidate to a post with higher GP shall result in a candidate of lower merit getting finally selected in comparison to the other candidates ranking higher and being selected for other posts with lower GP. On the recommendations of the 07th CPC, the Ministry of Railways has decided to upgrade the GP of the posts of ASMs to Rs. 4200/- from Rs. 2800/- and accordingly the policy of not keeping the standby list for post having GP of Rs. 4200/- i.e. CA and TA was also extended to the post of ASM. It is stated that the notification dated 27.10.2017 was to clarify the position regarding non-maintenance of reserve/standby list for the post of ASM. It is also stated by the respondents that the RRB has the authority to undertake changes/modifications in general instructions in case of policy change. It is also stated that non maintenance of reserve/standby list is not akin to non-filling of the advertised posts.



5. Learned counsel for the applicant has relied upon the judgment of Hon'ble Delhi High Court in **The Chairman, DSSSB & Anr. Vs. Ms. Rajni & Ors.**, W.P. (C) No.

2552/2012 dated 05.03.2013. However, the facts of the above case are different and the same is not applicable to the present OA which primarily concerns maintenance of standby list for posts with higher GP.



6. Heard Mr. Ajesh Luthra, learned counsel for the applicant and Mr. V. S. R. Krishna, learned counsel for the respondents through video conferencing.

7. The RRB issued CEN No. 03/2015 on 26.12.2015 for filling up vacancies of NTPC graduate posts. Detailed guidelines and instructions for the said examination were indicated in the CEN. This recruitment in NTPC category was for various posts including Traffic Apprentice (TA), Commercial Apprentice (CA) (GP of Rs. 4200/-) Enquiry-Cum-Reservation Clerk (ECRC), Goods Guard, Senior Clerk-cum-Typist, Junior Accounts Assistant-cum-Typist (JAA) (Rs. 2800/-) and Traffic Assistant (GP- Rs. 2000/-) etc. The candidates are required to give their preference for different services. The selection process is also different for different posts. For the post of ASMs,, in addition to the written test, there is a psycho test and a typing test which is to be undertaken by the candidates. The applicants were successful in the written examination and were thereby called for psycho and typing test. Subsequently, for

undertaking document verification, the candidates equal to number of vacancies plus 50% extra were called for different categories. The applicants were also called for document verification in addition to the main panel of successful candidates.



8. In view of Ministry of Railways accepting the recommendations of 07th CPC, the ASMs were placed in GP of Rs. 4200/- thus the GP of ASMs became at par with that of TA and CA. This was advised, before the formation of final panel vide notice dated 27.10.2017 on all websites of RRB. This policy change before the formation of final panel, thus did not in any way affect the number of vacancies advertised for ASMs in the selection. This was only in relation to the extension of principle of non maintenance of standby list to the category of ASMs whose GP has become at par with that of CA and TA. The category of post of CA and TA with GP of Rs. 4200/- had no provision of any standby/reserve list. The respondents have also provided a rationale behind this decision. It is submitted that any selection from the reserve panel of a lower merit candidate to a post with higher GP shall result in a candidate of lower merit getting selected in comparison to the other candidates ranking higher and being selected for other posts with lower GP.

9. It is not the case of the applicants that they were part of any final panel of this examination and were kept in the standby or waiting list and subsequently not appointed against any shortfall/vacancy in the main list. The subsequent change of not maintaining a reserve list/standby list for the category of ASM is only akin to the other two categories of posts i.e. of CA and TA having the same GP. The notice dated 27.10.2017 is a policy decision and does not in any way take away the rights of any regularly selected candidate.



10. We do not find any illegality or infirmity in the notice dated 27.10.2017 and the reason given by the respondents for not maintaining reserve/standby list for the post of ASM in terms of the said notification. The claim of the applicants that a waiting list should be prepared despite the duly conveyed clarification and the policy decision of the respondents, is not tenable as it has not, in any way, affected their right for not having been selected in the examination for recruitment. The applicants were not successful in the examination and, therefore, their claim for a standby list cannot be sustained.

11. We do not find any merit in the OA. It is, accordingly, dismissed. Pending MAs, if any, shall stand disposed of. There shall be no order as to costs.



(Mohd. Jamshed)
Member (A)

/ankit/

(Justice L. Narasimha Reddy)
Chairman